

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 12.01.2022 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1085 of 2021	Rajeev R. Jain Director (Suspended) Vs. AASAN Corporate Solutions Pvt. Ltd. & Anr.	Kunal Mimani	Aman Gandhi

For Directions

2.	Comp. App. (AT) (Ins) No. 628 of 2020 (PH)	Jet Aircraft Maintenance Engineers Welfare Association Vs. Ashish Chhawchharia Resolution Professional for Jet Airways (India) Ltd.	Kumud Shekhar	Aman Gandhi Ashish Chhawchharia- R1 Raunak Dhillon-R2 Chirag Kamdar-R3 Siddharth Srivastava- R4
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For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 14 of 2022	GP Global Energy Pvt. Ltd. (Now Known as Nivaya Resources Pvt. Ltd.) Vs. Anil Kohli & Anr.	Raghav Kakkar	Abhishek Anand
4.	Comp. App. (AT) (Ins) No. 15 of 2022	GP Global Energy Pvt. Ltd. (Now Known as Nivaya Resources Pvt. Ltd.) Vs. Anil Kohli & Ors.	Raghav Kakkar	
5.	Comp. App. (AT) (Ins) No. 16 of 2022	Kartik Patel Vs. Punjab Renewable Energy System Pvt. Ltd. & Anr.	Akash Agarwal	
6.	Comp. App. (AT) (Ins) No. 17 of 2022	Ashish Gupta Vs. Delagua Health India Pvt. Ltd. & Ors.	Nilotpal Shyam	

7.	Comp. App. (AT) (Ins) No. 18 of 2022	Datawind UK PLC. Vs. Haiko Logistics India Pvt. Ltd. & Anr.	Vriti Gujral	
8.	Comp. App. (AT) (Ins) No. 19 of 2022	U.P. Jal Vidyut Nigam Ltd. Vs. Ashish Chhawchharia	Geetanjali Shahi	

For Admission (After Notice)

9.	Comp. App. (AT) (Ins) No. 681 of 2019	Raju Chappakal Pappu & Anr. Vs. Arunava Sikdar RP of Dugal Projects Development Company Pvt. Ltd.& Anr.	Vikram Saini	Karan Kohli-R1 Jeevan Kumar-R2
10.	Comp. App. (AT) (Ins) No. 453 of 2020	Global Steel Company Vs. JBF Petrochemicals Ltd.	Vishakha Gupta	Shiv Kumar Suri
11.	Comp. App. (AT) (Ins) No. 1112 of 2020	Bipin Sharma Vs. Earth Infrastructure Ltd. & Anr. With	Kumar Mihir	Ashish Makhija-R1 Pathik Choudhury-R2 Manish Surendran
12.	Comp. App. (AT) (Ins) No. 916 of 2021	Bipin Sharma & Ors. Vs. Earth Infrastructures Ltd. & Ors.	Ashok Manchanda	Akanksha Vasudeva Ashish Makhija-R1 Sandeep Bhuraria-R2 Gulshan Guba-R3
13.	Comp. App. (AT) (Ins) No. 635 of 2021	Pap Chem (India) Pvt. Ltd. Vs. Millenium Papers Pvt. Ltd.	Inder Pahuja	Dev Shah
14.	Comp. App. (AT) (Ins) No. 778 of 2021	Shalaka Dhananjay Kulkarni Vs. Jalgaon Janata Sahakari Bank Ltd. & Anr.	Udayaditya Banerjee	Rohit Gupta Agam H Maloo-R1 Nausher Kohli-RP
15.	Comp. App. (AT) (Ins) No. 824 of 2021	Anjali Rawat & Ors. Vs. Akash Singhal Resolution Professional of the Earth Infrastructure Ltd.	Eshna Kumar	Akanksha Vasudeva- R1 Aakash Singhal-RP
16.	Comp. App. (AT) (Ins) No. 928 of 2021	Mahadev Prasad Jhawar Vs. Agarwal Polysacks Ltd. & Anr.	Yash Sharma	Manish Paliwal Vikas Kumar-R1

17.	Comp. App. (AT) (Ins) No. 957 of 2021	Ramesh Kumar Chaudhary Through its authorised representative Gautam Chaudhary & Anr. Vs. Anju Agarwal Liquidator of Shree Bhawani Paper Mills Ltd. & Ors.	Anuj Tiwari	Abhishek Anand-R1 Pulkit Deora-R2 & R3
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For Hearing

18.	Comp. App. (AT) (Ins) No. 1306 of 2019	Excise and Taxation Department Sonipat, Haryana Vs. Sunstar Overseas Ltd. & Anr.	Manisha Agrawal Narain	Abhishek Anand-RP
19.	Comp. App. (AT) (Ins) No. 835 of 2020	The Alternate Fuels Vs. JBF Petrochemicals Ltd.	Abhishek Baid	Shiv Kumar Suri
20.	Comp. App (AT) (Ins) No. 908 of 2020	Hero Fincorp Ltd. Vs. Liquidator of TAG Offshore Ltd.	Aditya Prasad	Ashish Prasad
21.	Comp. App. (AT) (Ins) No. 422 of 2021	Ranasaria Poly Pack Pvt. Ltd. Vs. Uniworld Sugars Pvt. Ltd. & Anr. With	Archi Agarwal Sahil Tagotra	Abhishek Anand Viren Sharma-R1 Mandeep Kalra Paras Mohon Sharma Srishti Tiwari
22.	Comp. App. (AT) (Ins) No. 741 of 2021	Simbhaoli Sugars Ltd. Vs. Pramod Kumar Sharma, Resolution Professional of Uniworld Sugars Pvt. Ltd. & Ors.	Rachit Batra	G.P. Madaan Abhishek Anand Viren Sharma-R1 Pramod K. Sharma-RP Mandeep Kalra-R3

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By order of Hon'ble Chairperson
-sd/-
Registrar